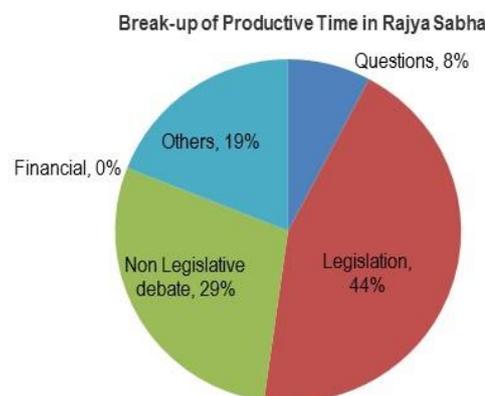
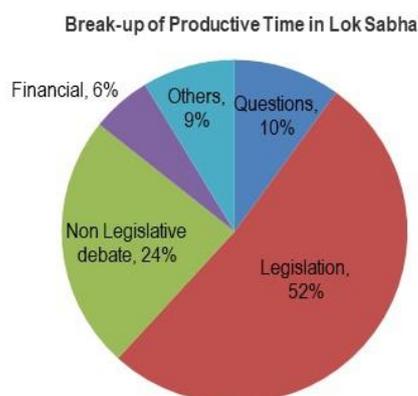


Plan vs. Performance

Winter Session: December 11, 2018 – January 9, 2019

This note lists the legislative business planned by Parliament and compares it with the actual performance during Winter Session 2018.

	Plan	Actual
No. of Sittings (Lok Sabha)	20	17
No. of Sittings (Rajya Sabha)	20	18
No. of Bills for passage		
- Finance and Appropriation Bills	0	1
- Other Bills	43	4
No. of Bills for introduction		
- Finance and Appropriation Bills	0	1
- Other Bills	20	16
No. of Bills for withdrawal	2	4



The Lok Sabha adjourned *sine die* on January 8, 2019 as scheduled and the sitting of Rajya Sabha got extended by one day. Three sittings were cancelled for Christmas and New Year. Both Houses discussed and adopted the statutory resolution to impose President’s rule in Jammu and Kashmir. Issues related to Rafale deal and the supplementary demands for grants were also discussed in Lok Sabha. Both Houses adjourned their proceedings several times due to continuous disruptions on the issues related to Rafale deal and dam on Cauvery river. The Speaker of Lok Sabha suspended 49 members for creating disruptions.

16 legislative Bills were introduced during the session and 4 were passed other than an Appropriation Bill. Four Bills were withdrawn. Lok Sabha worked for 46% of the scheduled hours and Rajya Sabha for 26%.

Bills listed for passage

Short Title	Lok Sabha	Rajya Sabha
Education		
The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017	Passed on 7 Jan 2019	Passed on 3 Jan 2019
The National Council for Teacher Education (Amendment) Bill 2017	Passed on 7 Jan 2019	Passed on 3 Jan 2019

Kusum Malik
kusum@prsindia.org

January 9, 2019

Short Title	Lok Sabha	Rajya Sabha
Security / Law / Strategic Affairs		
The Personal Laws (Amendment) Bill, 2018	Passed on 7 Jan 2019	
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018		
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	Passed on 28 Jul 2018	
The Arbitration and Conciliation (Amendment) Bill, 2018	Passed on 10 Aug 2018	
The New Delhi International Arbitration Centre Bill, 2018	Passed on 4 Jan 2019	
The Representation of the People (Amendment) Bill, 2017	Passed on 9 Aug 2018	
The Transgender Persons (Protection of Rights) Bill, 2016	Passed on 17 Dec 2018	
Finance		
The Banning of Unregulated Deposit Schemes Bill, 2018		
The Chit Funds (Amendment) Bill, 2018		
Health		
The National Medical Commission Bill, 2017		
The Dentists (Amendment) Bill, 2017		
The Surrogacy (Regulation) Bill, 2016	Passed on 19 Dec 2018	
Consumer Affairs, Food and Public Distribution		
The Consumer Protection Bill, 2018	Passed on 20 Dec 2018	
Shipping/ Transport/ Civil Aviation		
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018		
The Major Port Authorities Bill, 2016		
The Motor Vehicles (Amendment) Bill, 2016	Passed on 10 Apr 2017	
Science and Technology		
The DNA Technology (Use and Application) Regulation Bill, 2018	Passed on 8 Jan 2019	
Micro, Small and Medium Enterprises		
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018		
Social Justice		
The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018	Passed on 20 Dec 2018	Passed on 12 Dec 2018
The Protection of Human Rights (Amendment) Bill, 2018		
Urban Development		
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017		

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for introduction and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Companies (Amendment) Bill, 2018 – To replace an Ordinance	Introduced on 20 Dec 2018 Passed on 4 Jan 2019	
The Indian Stamp (Amendment) Bill, 2018		
Law and Justice		
The Muslim Women (Protection of Rights on Marriage) Bill, 2018 – To replace an Ordinance	Introduced on 17 Dec 2018 Passed on 27 Dec 2018	
Health and Education		
The Indian Medical Council (Amendment) Bill, 2018 – To replace an Ordinance	Introduced on 14 Dec 2018 Passed on 31 Dec 2018	
The National Commission for Indian System of Medicine Bill, 2019		Introduced on 7 Jan 2019

Short Title	Lok Sabha	Rajya Sabha
The National Commission for Homoeopathy Bill, 2019		Introduced on 7 Jan 2019
The National Commission for Yoga and Naturopathy Bill, 2018		
The Pharmacy Council of Indian Medicine and Homoeopathy Bill, 2018		
The National Institute of Design Amendment Bill, 2018	Introduced on 18 Dec 2018	
The National Institute of Food Technology, Entrepreneurship and Management Bill, 2018		
The Allied and Healthcare Professions Bill, 2018		Introduced on 31 Dec 2018
The Central University (Amendment) Bill, 2018	Introduced on 14 Dec 2018	
The National Council of Educational Research and Training Bill, 2018		
Home Affairs		
The Unlawful Activities (Prevention) Amendment Bill, 2018		
The National Investigation Agency (Amendment) Bill, 2018		
The Anti Maritime Piracy Bill, 2018		
Science and Technology		
The Information Technology (Amendment) Bill, 2018		
Civil Aviation		
The Aircraft (Amendment) Bill 2018		
Water Resources		
The Dam Safety Bill, 2018	Introduced on 12 Dec 2018	
Culture		
The Jallianwala Bagh National Memorial (Amendment) Bill, 2018	Introduced on 28 Dec 2018	

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

Bill not listed for consideration and passage but considered and passed

Short Title	Lok Sabha	Rajya Sabha
The Citizenship (Amendment) Bill, 2016	Passed on 8 Jan 2019	

Note: Blank cell indicates that the Bill was not passed by that House.

Bills not listed for introduction but introduced

Short Title	Lok Sabha	Rajya Sabha
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019		Introduced on 9 Jan 2019
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		Introduced on 9 Jan 2019
The Protection of Children From Sexual Offences (Amendment) Bill, 2019	Introduced on 8 Jan 2019	
The Trade Unions (Amendment) Bill, 2019	Introduced on 8 Jan 2019	
The Constitution (124th Amendment) Bill, 2019	Introduced on 8 Jan 2019 Passed on 8 Jan 2019	Passed on 9 Jan 2019
The Aadhaar and Other Laws (Amendment) Bill, 2018	Introduced on 2 Jan 2019 Passed on 4 Jan 2019	
The Appropriation (No. 6) Bill, 2018	Introduced on 31 Dec 2018 Passed on 31 Dec 2018	Deemed to be passed as it is a money Bill

Bills listed for withdrawal

Short Title	Withdrawn on	Remarks
The Nalanda University (Amendment) Bill, 2013	3 Jan 2019	
The Muslim Women (Protection of Rights on Marriage) Bill, 2017		

Note: Blank cell indicates that the Bill was not withdrawn.

Bills not listed for withdrawal but withdrawn

Short Title	Withdrawn on	Remarks
The Indian Medicine Central Council (Amendment) Bill, 2005	7 Jan 2019	Replaced by a new Bill
The Homoeopathy Central Council (Amendment) Bill, 2005	7 Jan 2019	Replaced by a new Bill
The Homoeopathy Central Council (Amendment) Bill, 2015	7 Jan 2019	Replaced by a new Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

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